(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) No, Sir.

(b) Question does not arise.

## काम के बदने ग्रनाज कार्यंक्रम

2467. श्री कलराज मिश्र : क्या ग्नानोण पुर्तातमाण मंत्रो यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकार ने जनता सरकार द्वारा थ्रारम्भ किये गये काम के बदले ग्रनाज कार्यक्रम को ज्याग दिया है जिसके परिणामस्वरूप ग्रामीण इलाकों के अनेक गरीव लोगों को रोजी से हाथ धोना पडा है ;

(ख) यदि हां, तो इस कार्यक्रम को त्यागने के क्या कारण हैं; श्रौर

(ग) क्या कुछ राज्य सरकारों ने केन्द्रीय सरकार से इस कार्यक्रम को जारी रखने का निवेदन किया है ?

## *†*[Food for Work programme

2467. SHRI KALRAJ MISHRA: Will the Minister of RURAL RECONS-TRUCTION be pleased to state:

(a) whether it is a fact that Government have abandoned 'Food for Work' Programme introduced by Janata Government with the result that many poor people in rural areas have been deprived of their jobs;

(b) if so, what are the reasons for the abandonment of this programme; and . 1

(c) whether some State Governments have requested the Central Governments to continue this programme?]

कृषि ग्रौर ग्रामीण पुर्नेतमाण मंत्रालय में राज्य मंत्री (श्री बालेश्वर राम): (क) जी नहीं। काम के वदले ग्रनाज कार्यक्रम का परित्याग नहीं किया गया है। इसे केवल पुर्नगठित तथा परिष्कृत किया गया है। इसका नया नाम राष्ट्रीय ग्रामीण रोजगार कार्यक्रम है। वास्तव में, काम के बदले ग्रनाज कार्यक्रम की संकल्पना तथा विषय वस्तु को वर्ष 1977 में जनता सरकार के सत्ता में ग्राने से पहले ही तैयार किया जा चुका था।

(ख) ग्रौर (ग) प्रश्न नहीं उठता ।

**†**[THE MINISTER OF STATE IN THE MINISTRY OF AGRICUL-TURE AND RURAL RECONSTRUC-TION (SHRI BALESHWAR RAM): (a) No, Sir. The Food for Work Programme has not been abandoned. It has only been restructured and refined. Its new name is National Rural Employment Programme. In fact, the concept and content of the Food for Work Programme had already been formulated even before Janata Government came into power in early 1977.

(b) and (c). Questions do not arise].

## Satyamurti Bhawan, Madras

2468. SHRI ERA SEZHIYAN: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that the Central Government have taken on lease/rent the premises of Satyamurti Bhawan, Madras; and

(b) if so, what is the plinth area of the building and the adjacent ground taken on lease, terms of lease/ contract in respect of the monthly

†[ ] English translation.